

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 13-10-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Rajeev Kumar Dubey,Adv.  
Mr.Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Await the return of service of notice already issued to the  
sole respondent.

List the matter again on 01.12.2017.

SANJAY PARIHAR  
Registrar

SB